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ITEM NO.1

COURT NO.4

SECTION XV

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).22333/2005

(From the judgement and order dated 29/04/2005 in CWP No. 6622/2005 of The
HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

DIRECTOR, HORTICULTURE PUNJAB & ORS.

Petitioner(s)

VERSUS

JAGJIVAN PARSHAD

Respondent(s)

(With appln(s) for permission to file rejoinder affidavit and prayer for interim relief
and office report)
(For final disposal)

Date: 20/02/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE P. SATHASIVAM

HON'BLE MR. JUSTICE AFTAB ALAM

For Petitioner(s)

Mr. Arun K. Sinha, Adv.

Mr. Ajay Pal, Adv.

Mr. Nikhil Jain, Adv.

For Respondent(s)

Mr. Ashok Kumar Sharma, Adv.

UPON hearing counsel the Court made the following
ORDER

Arguments heard.

Judgment reserved.

(Shashi Sareen)
Court Master

(Sneh Bala Mehra)
Court Master